

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1840

ANSWERED ON:22.08.2012

COMPLAINTS AGAINST TELECOM OPERATORS

Laguri Shri Yashbant Narayan Singh;Rane Dr. Nilesh Narayan;Singh Shri Ijyaraj ;Singh Shri Ratan

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the number and nature of complaints received and found during the Quarterly Performance working against various telecom operators regarding violation of licensing norms and other irregularities during the last three years and the current year, operator-wise;
- (b) the details of action taken by the Government against the erring telecom operators and the penalties imposed and recovered from them, operator-wise;
- (c) whether complaints of false billing, over-charging etc. have also been reported against them;
- (d) if so, the number and nature of complaints received during the last years a-nd the current year operator-wise; and
- (e) the action including the penal action taken against each of such companies by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) to (e) The information is being collected and would be laid on the Table of House.